

DIVISION BENCH  
COURT - I

S-9

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/149(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	M/S M-REAL NOMINEES OPC PRIVATE LIMITED VS REGISTRAR OF COMPANIES IN WEST BENGAL
UNDER SECTION	SEC 252 (3)

**Appearance via video conference/physically**

**For the Petitioner**

Ms. Shreya Bhattacharyya, Adv.

Ms. Trisha Cahiri, Adv.

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Registry is directed to issue notice to the ROC by speed post and email and place tracking information on record.
3. Reply affidavit, if any, be filed within two weeks.
4. Post this matter on **02.08.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**